

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No.8985/2013

(Arising out of impugned final judgment and order dated 17/08/2011 in WB
No.32456/1994 passed by the High Court Of Judicature at Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T. and permission to file
additional documents)

WITH SLP(C) No.8937/2013

(With appln.(s) for exemption from filing O.T. and Office Report)

SLP(C) No.8986/2013

(With Office Report)

Date : 27/10/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Imtiaz Ahmed, Adv.
Mrs. Nagma Imtiaz, Adv.
Ms. Amra Moosavi, Adv.
For M/s. Equity Lex Associates

For Respondent(s)

Mr. Aarohi Bhalla, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Kunal Verma, Adv.

Mr. C.U. Singh, Sr. Adv.
Mr. Praveen Jain, Adv.
Mr. Siddharth Jain, Adv.

Mr. Rajinder Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Put up on any non-miscellaneous day in the month of January, 2015.

Signature Not Verified

Digitally signed by
Sanjay Kumar

(SANJAY KUMAR)

(JASWINDER KAUR)

Date: 2014.10.28

16:26:37 IST

COURT MASTER

COURT MASTER

Reason: